तक) के दौरान आवंटित किए गए स्टालों/ट्रालियों की क्षेत्रवार संख्या इस प्रकार है:—

रेल	स्टालों की संख्या	ट्रालियां
मध्य	13	1
पूर्व	1	—
उत्तर	13	7
पूर्वोत्तर	20	—
पूर्वोत्तर सीमा	4	—
दक्षिण	17	—
दक्षिण मध्य	1	—
दक्षिण पूर्व	2	—
पश्चिम	36	14

(ख) और (ग) कुछ छद्म नाम वाली शिकायतें प्राप्त हुई थीं जो सिद्ध नहीं हो सकीं।

(घ) प्रश्न नहीं उठता।

Proposal to double the Sharmir-Mangalore rail line

1796. SHRI JOY NADUKKARA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration to double the Sharmir-Mangalore rail line;

(b) if so, whether there is any proposal to entrust the work to Konkan Railway Corporation; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) to (c) It has been decided to take up doubling of Kuttipuram-Calicut-Mangalore line alongwith construction of a new BG rail link between Guruvayoor and Kuttipuram under BOLT (Build, Own, Lease and Transfer) Scheme in which Konkan Railway Corporation can also participate. On completion of these works, it will serve the purpose of doubling between Shoranur and Mangalore via Trichur.

Vacant posts of judges in Orissa

1797. SHRI SARADA MOHANTY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a large number of posts of judges are falling vacant in Orissa high court;

(b) if so, the vacancy position as on 30th October, 1995;

(c) whether steps have been taken by Government to fill up the vacancies; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) to (d) As on 30.10.1995, 8 posts of permanent/Additional Judges were vacant in the Orissa High Court against the approved strength of 16 permanent/Additional Judges. The appointment of Judges of the High Court is a continuous process. The process of consultation among the concerned constitutional authorities for filling of the existing vacancies in the Orissa High Court is on.

संघ लोक सेवा आयोग द्वारा आयोजित की गई सिविल सेवा परीक्षाएं

1798. प्रो॰ विजय कुमार मल्होत्रा: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) संघ लोक सेवा आयोग द्वारा ली जा रही सिविल सेवा परीक्षाओं में भारतीय भाषाओं के माध्यम से वर्ष 1990 से 1994 तक वर्ष-वार कितने प्रतिशत विद्यार्थी सफल हुए; और

(ख) संघ लोक सेवा आयोग और राज्य लोक सेवा आयोगों द्वारा वर्ष 1990—1994 से आयोजित की जा रही परीक्षाओं में भारतीय भाषाओं को माध्यम के रूप में चुनने वाले उम्मीदवारों को कितने प्रतिशत सीटें मिलीं?

कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय में राज्य मंत्री (श्रीमती मार्ग्रेट आल्वा): (क) और